THE MINISTER OF INFORMATION AND BROADCASTING (SHRI RAJ BAHADUR): (a) There is only one Urdu daily newspaper entitled 'Qaurai Awaz', published from Lucknow, on the records of the Registrar of Newspapers for India. It is understood that another Urdu daily with the same title is being published from Jammu, which has not yet come on the records of the Registrar of Newspapers.

(b) Yes, Sir.

INTERNATIONAL CONTROL COMMISSION FOR LAOS

*605. SHRI NIREN GHOSH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that Pathet Lao has asked that the International Control Commission for Laos should cease its activities;
- (b) if so, what are the reasons advanced by them; and
- (c) what decision, if any has been taken by the Government of India in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) The Government of India is not aware of any request made by the Pathet Lao that the International Control Commission in Laos should cease its activities;

(b) and (c) Do not arise.

ग्रफो-ऐशियाई लेखकों के सम्मेलन में भारत-विरोधी वक्तव्य

*606. श्री महाबीर दास : क्या वैदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि

- (क) क्या यह सच है कि हाल में पीकिंग में जो अको-एशियाई लेखक सम्मेलन हुआ या उसमें दो भारतीय लेखकों ने भारत-विरोधी वक्तव्य दिये थे; और
- (ख) यदि हां, तो इन दोनों भारतीय नागरिकों के नाम और पते क्या हैं?

t[ANTi-INMAN STATEMENTS AT THB AFRO-ASIAN WRITERS' CONFERENCE

*606. SHRI MAHABIR DASS: Will the Minister of EXTERNAL AFFAIRS ba pleased to state:

- (a) whether it is a fact that two Indian writers made anti-Indian statements at the Afro-Asian Writers' Conference held recent ly in Peking; and
- (b) if so, what are the names and addresses of those two Indian citizens 7]

वैदेशिक कार्यं मंत्री (सरदार स्वणं सिह)ः

(क) और (ख) दो व्यक्तियों ने जो अपने आपको भारतीय प्रतिनिधि बता रहे थे, पीकिंग में अफ़ो-एशियाई लेखक आपाती सम्मेलन में भाग लिया और भारत-विरोधी वक्तव्य दिए । ये व्यक्ति थे—श्री अभिमन्यु मनचन्दा और श्री तेजा सिंह सहोता । सरकार की सूचना के अनुसार ये व्यक्ति न तो भारतीय हैं और न लेखक ही । ये हालांकि भारतीय मूल के हैं पर ब्रिटेन में रहते हैं और वहीं की राष्ट्रिकता ले ली है ।

t[THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH): (a) and (b) Two persons posing as Indian delegates attended the Afro-Asian Writers' emergency meeting in Peking and mad* anti-Indian statements. They were Mr. Abhimanyu Manchanda and Mr. Teja Singh Sahota. According to Government's information, they are neither Indians nor writers. Even though of Indian origin, they are resident in Britain and have taken up British nationality.)

KORAPOT FACTORY

- *607. SHRI M. V| BHADRAM : Will the Minister of DEFENCE be pleased to state:
- (a) what is the present stage of construction of Aero-Engine Factory at Koraput;
- (b) when will the factory be put into commission; and
- (c) the number of employees for the factory recruited so far ?
 - t[] English translation.

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THE MINISTER OF DEFENCE PRO-DUCTION IN THE MINLSTRY OF DEFENCE (SHRI A. M. THOMAS): (a) In the first phase of civil works construction, 1,000 residential quarters and a Training School with Hostel have been completed. In the second phase, construction of Factory Buildings has been taken up. This is progressing according to schedule.

- (b) The factory is expected to be commissioned during 1968.
 - (c) The present strength of staff is 800.

HYDROGRAPHIC SURVEY OF COAST-LINE

*608. SHRI M. C. SHAH: Will the Minister of DEFENCE be pleased to state the period within which the Hydrographic Survey Organisation will be able to complete the survey of the country's 5800 k.m. coastline?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): No time limit has been fixed for the completion of the survey of India's coast line.

DIRECTORS OF NEWS SERVICES, A.I.R.

- *609. DR. S. CHANDRASEKHAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether there is any proposal under the consideration of Government to upgrade the status, powers and administrative and professional responsibilities of the Director of News Services, A.I.R.; and
 - (b) if so, the details thereof?

THE MINISTER OF INFORMATION BROADCASTING (SHRI BAHADUR): (a) Commensurate with the responsibilities of the post, status, and administrative as well as financial powers of the Director of News Services, All India Radio were enhanced last year. There is no proposal at present to further upgrade hfs status, powers and responsibilities.

(b) Does not arise.

QUARTERS FOR DEFENCE PERSONNEL

- ♦610. SHRI P. K. KUMARAN: Will the Minister of DEFENCE be pleased to state:
- (a) the number of Army officers who were not allotted family quarters on their transfer from one station to another, during the last one
- (b) what are the reasons for not allotting quarters to these officers; and

(c) whether any compensatory tliow-ance in lieu of the quarters is paid to them to meet the expenses of maintaining double establishment?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): (a) Information about the number of Army Officers who were not allotted family quarters on their transfer from one station to another during the last one year is not available. It is being collected from the local military authorities and will be placed on the Table of the House when received.

- (b) Inadequacy of married accommodation in many of the stations.
- (c) No compensatory allowance in lieu of quarters is paid to the officers. However, a married officer who is not provided with family accommodation at the new duty station is allotted free single accommodation and allied servives.

N.C.C. EXAMINATIONS

- *611. SHRI ABDUL GHANI: Will the Minister of DEFENCE be pleased to state:
- (a) whether it is a fact that the results of "B" and "C" Certificate examinations of Senior Division of N.C.C. of 4th U.P. Bn., held in December, 1963 at Kanpur, have not vet been declared;
 - (b) if so, the reasons therefor;
- (c) whether Government have taken any steps in this regard; if so, what are such steps; and
- (d) if the reply to part (a) above be in the negative, the reasons therefor?

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN): (a) Due to administrative shortcomings at the time, on account of the great expansion of the N.C.C. following a decision to make it compulsory for the senior division, examinations for this battalion could not be held.

(b) to (d) With the process of consolidation that has since been going on, steps have been taken to remove the administrative shortcomings.

PEACEFUL USES OF ATOMIC ENERGY

- *612. SHRI R. T. PARTHASARATHY: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that the research in the Atomic Energy Establishment,